

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


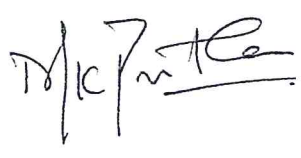
(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Arachana Poo Thongambalur Kannan	R2 & R3	
2)	M.K. PREETHIA. for Counsel on record for Vidhya Shankar	Counsel for Petitioners.	

ORDER

Proxy representing the counsel for petitioner on record present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience. She prayed time for making submissions in relation to the settlement between the parties. Counsel for R2 & R3 and counsel for R1 to R4 are present. Time extended at request of counsel for petitioner. Put up on 10.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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